

(Computer)

**IN THE HIGH COURT OF JUDICATURE OF BOMBAY
BENCH AT AURANGABAD**

NOTICE

Bills of costs have been taxed in the following cases and have been sent to the Advocate's Room with the draft decree/order on record for approval of the Advocates. The Advocates concerned are requested to signify their approval thereto or to file objections, if any, within seven days from the date of this notice (vide rule 3 of Chapter XI of the High Court, Appellate Side Rules, 1960.)

R.NO.	NO. OF WP/APPEAL	APPELLANT'S ADV.	RESPONDENT'S ADV.	D.Date [Dock. No.]
1	FA/351/1993	GP and A S BAJAJ	S K SHELKE FOR R-1A TO 1D	08/08/2003 [T]
2	FA/997/2002	,KULKARNI BHARGAV BHUSHAN FOR APPELLANTS,Kulkarni Akshay D.	P K JOSHI FOR R/2,A B DHONGADE FOR R/3,R/1 DELETED.	29/04/2024 [H]
3	FA/986/2004	,TAMBE RAHUL A. FOR APPELLANT	R/2 SERVED	30/11/2024 [h]
4	FA/987/2004	,TAMBE RAHUL A. FOR APPELLANT	ADV M M PATIL(BEEDKAR) FOR R/2, 4/1, 4/2/1,,4/2/2, 4/3/1 TO 4/3/4, 5, 6 & 9 TO 11,R/1/1 TO 1/3, 3, 4/2/3, 4/2/4, 7,8 &	30/11/2024 [h]
5	FA/989/2004	,TAMBE RAHUL A. FOR APPELLANT	,R/4 SERVED.,U. B. BONDAR FOR R/1 TO 3.	30/11/2024 [h]
6	FA/310/2017	SHINDE SHRIKISHAN S.	INGALE VIVEKANAND V. FOR R/1 TO 3,V V INGALE FOR R/1 TO 5,(R/2 AND 3 MINOR U/G OF R/1),FOR R/1 TO 5	28/04/2025 [T]
7	FA/1276/2024	Nimbalkar Aniruddha A	COPY NOT SERVED ON GP,SWAMI MAHESH C. FOR R/2,R/2 SERVED,AGP WAIVES FOR R/1	05/05/2025 [U]
8	FA/1277/2024	Nimbalkar Aniruddha A	COPY NOT SERVED ON GP,SWAMI MAHESH C. FOR R/2,R/2 SERVED,AGP WAIVES FOR R/1	05/05/2025 [U]
9	FA/1278/2024	Nimbalkar Aniruddha A	COPY NOT SERVED ON GP,SWAMI MAHESH C. FOR R/2,R/2 SERVED,AGP WAIVES FOR R/1	05/05/2025 [U]
10	FA/1279/2024	Nimbalkar Aniruddha A	COPY NOT SERVED ON GP,SWAMI MAHESH C. FOR R/2,R/2 SERVED,AGP WAIVES FOR R/1	05/05/2025 [U]

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11	FA/1280/2024	Nimbalkar Aniruddha A	COPY NOT SERVED ON GP, SWAMI MAHESH C. FOR R/2, R/2 SERVED, AGP WAIVES FOR R/1	05/05/2025 [U]
12	FA/1281/2024	Nimbalkar Aniruddha A	COPY NOT SERVED ON GP, SWAMI MAHESH C. FOR R/2, R/2 SERVED, AGP WAIVES FOR R/1	05/05/2025 [U]
13	FA/1536/2024	VAISHALI D. JADHAV PATIL AND NIRMAL PATIL	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
14	FA/1538/2024	VAISHALI D JADHAV PATIL AND NIRMAL SORTE	R.P. MASURKAR FOR R/1, AGP FOR R/2	18/10/2024 [U]
15	FA/1539/2024	VAISHALI D. JADHAV PATIL AND NIRMAL PATIL	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
16	FA/1541/2024	VAISHALI D. JADHAV PATIL AND NIRMAL PATIL	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
17	FA/1559/2024	VAISHALI D JADHAV PATIL AND NIRMAL SORTE	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
18	FA/1560/2024	VAISHALI D. JADHAV PATIL AND NIRMAL PATIL	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
19	FA/1561/2024	VAISHALI D JADHAV PATIL AND NIRMAL SORTE	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
20	FA/1563/2024	VAISHALI D. JADHAV PATIL AND NIRMAL PATIL	R.P. MASURKAR FOR R/1, AGP FOR R/2	18/10/2024 [U]
21	FA/1564/2024	VAISHALI D JADHAV PATIL AND NIRMAL SORTE	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
22	FA/1568/2024	VAISHALI D JADHAV PATIL AND NIRMAL SORTE	A.B. KALE FOR R/1, AGP FOR R/2	18/10/2024 [U]
23	FA/1590/2024	ROHIT P. MASURKAR AND S.S.GAIKWAD	AGP FOR R/1, R/2 AND R/3 ARE SERVED	18/10/2024 [U]
24	FA/1595/2024	VAISHALI D JADHAV PATIL AND NIRMAL SORTE	A.B. KALE FOR R/1, AGP FOR R/3 AND 4 (MEMO FILED FOR R/3 AND 4)	18/10/2024 [U]
25	FA/1600/2024	VAISHALI D JADHAV PATIL AND NIRMAL SORTE	A.B. KALE AND MASURKAR FOR R/1, H.D. DUBEY, AGP FOR R/2	18/10/2024 [U]

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26	FA/1601/2024	VAISHALI D. JADHAV PATIL AND NIRMAL PATIL	A.B. KALE FOR R/1	18/10/2024 [U]
27	FA/1603/2024	VAISHALI D. JADHAV PATIL AND NIRMAL PATIL	A.B. KALE FOR R/1,AGP FOR R/2	18/10/2024 [U]
28	SA/849/2004	KHANDARE N.B.,Adv. S.B. Kendre and R.P. Adgaonkar,.	NATU SHARAD V. FOR R/4,5,Anuj A. Fulfagar for R/1 and 2 (consent not obtained),Adv. P.R. Katneshwarkar for R/1 and 2 (co	21/04/2025 [T]
29	SA/751/2015	ANDHALE SANDIP R	PALOD L.B. AND D.L. PALOD,FOR R.NOS. 1 & 2,L.B. PALOD & D.L. PALOD FOR R/SOLE	07/05/2025 [T]
30	SA/752/2015	ANDHALE SANDIP R	PALOD L.B. AND D.L. PALOD,SAGAR DATTA MADAKE FOR R/3,FOR R.NOS. 1 & 2,R/3 SERVED	07/05/2025 [T]
31	SA/214/2016	ANDHALE SANDIP R		07/05/2025 [T]
32	CEA/13/2015	BHARASWADKAR KALPALAT B.,DAWALKAR PARIKSHIT P. AND LADDA DWARKADAS S NOA FOR APPELLANT,DAWALKA R P.P. AND KOTHARI PRATIK	R/SOLE SERVED.	10/10/2024 [T]
33	CEA/20/2015	BHARASWADKAR KALPALAT B.,DAWALKAR PARIKSHIT P. AND LADDA DWARKADAS S NOA FOR APPELLANT,DAWALKA R P.P. AND KOTHARI PRATIK	R/SOLE SERVED THR COURT SERVICE	28/02/2025 [T]
34	CEA/26/2015	BHARASWADKAR KALPALAT B.,DAWALKAR PARIKSHIT P. AND LADDA DWARKADAS S NOA FOR APPELLANT,DAWALKA R P.P. AND KOTHARI PRATIK	R/SOLE SERVED THR COURT SERVICE	17/10/2024 [T]

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35	CEA/13/2017	BHARASWADKAR PATIL KALPALATA,LADDA DWORKADAS S AND DAWALKAR PARIKSHIT P NOA FOR APPELLANT	SANGALE SOMINATH M. FOR R/SOLE	19/12/2024 [T]

HIGH COURT, APPELLATE SIDE :
Bombay,Bench at Aurangabad
Date : 07/07/2025

Sd/-
Assistant Superintendent,
Decree Department

Sd/-
Section Officer
Decree Department